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R.P.(Crl.)No. 1333 OF 2002  
ITEM NO. 301

COURT NO. 6

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Review Petition(Crl.) No. 1333/2002 in SLP(Crl.)No. 3809/2002

M/S. RINKI PETROCHEM. & INDUSTRIES LTD.Petitioner (s)

VERSUS

DEEPAK J. BABANI & ANR.Respondent (s)

( With Office Report )

Date : 18/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) Mr.RK. Jain, Sr.Adv.  
Mr. Manoj Goel, Adv.  
Mr. Kaushik, Adv.  
Mr. Brij Bhushan, Adv.

For Respondent (s)Mr. RK. Adsure, Adv.

UPON perusing the papers, the Court made the following  
O R D E R

Issue fresh notice to respondent No.1. Dasti service is also permitted in addition to usual mode of service. List the matter after service is complete.

(S. Thapar) (V.P. Tyagi)  
PS to Registrar Court Master